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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
26
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.185/BB/2017	For final hearing	Sec 252(3)	Golden Hatcheries Pvt. Ltd.	Divya Prasad, PCS	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

26 DIVYA PRASAD
9611566234

Petitioner Company
Golden Hatcheries Pvt Ltd




ORDER

Heard Ms. Divya Prasad, Learned Counsel for the Petitioner.

ROC report is still awaited.

Post the case on 04.07.2018



Member (T)



Member (J)